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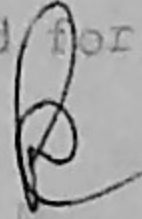
O.A. No. 983 of 1988

Dated: 26.11.1992

Hon'ble Mr. Justice U.C. Srivastava, V C

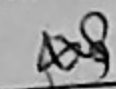
Hon'ble Mr. K. Obayya, Member A.M.

Neither the applicant in person nor his
counsel is present and accordingly, this application
is dismissed for non-prosecution.


A.M.


V.C.

Judgment Issued


4-193.